

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI**

No.Bldg./Gaz./CD/54/.....20355-20955

Dated, Delhi the ...28 OCT 2020

To

**All the Judicial Officers,**  
Tis Hazari/Karkardooma/Patalia House/Rohini/Dwarka/  
Saket/Rouse Avenue Courts and Family Courts,  
Delhi/New Delhi  
and the Officers on Deputation and under Training.

**Subj: ALLOTMENT OF GOVERNMENT ACCOMMODATION FROM JUDICIAL POOL**

Sir/Madam,

The following 26 flats of Judicial Pool are available for allotment :

LOCATION	TYPE	NO. OF FLATS	FLAT NO.	REMARKS
Court Lane, Civil Lines, Delhi	VI	01	No.C-II/2	For Officers of DHJS and DJS (Senior Division) only
Rajpur Road, Delhi	VI	01	No.2 at 17	For Officers of DHJS and DJS (Senior Division) only
	V	02	No.12/17 No.30/33	For all Officers of DHJS & DJS
Saket Court Residential Complex, New Delhi	VI	01	No.B-64	For Officers of DHJS and DJS (Senior Division) only
	V	01	No.D-62	For all Officers of DHJS & DJS
Judicial Officer's Flats Sector-26, Rohini	VI	05	No.A-601 No.A-602 No.A-701 No.A-702 No.A-801	For Officers of DHJS and DJS (Senior Division) only
	V	03	No.B-104 No.B-203 No.B-304	For all Officers of DHJS & DJS
Karkardooma Court Resd.Complex, Delhi	VI	02	No.507 No.607	For Officers of DHJS and DJS (Senior Division) only
	IV	01	No.206	For all Officers of DHJS & DJS
Probyn Road, Delhi	V	01	No.9/10	For all Officers of DHJS & DJS
Gulabi Bagh, Delhi	V	01	No.2099	For all Officers of DHJS & DJS
	IV	03	No.1717 No.2027 No.2043	For all Officers of DHJS & DJS
	III	01	No.1635	For all Officers of DHJS & DJS
Model Town, Delhi	IV	02	No.B-1 No.C-1	For all Officers of DHJS & DJS
	III	01	No.G-1	For all Officers of DHJS & DJS

The willing Judicial Officer may send their request to this office on or before 15.11.2020. In case no reply is received by the said date it will be presumed that you are not interested in the allotment.

The Officers who have received offer of allotment and failed to take possession of the Judicial pool Accommodation shall not be eligible for another allotment for the same type of accommodation for a period of one year from the date of issue of allotment letter.

The Officers may visit and inspect the flats, if they so wish, before applying for allotment of the aforesaid flats.

**GIRISH KATHPALIA** Digitally signed by GIRISH KATHPALIA  
Date: 2020.10.28 20:44:02 +05'30'

(GIRISH KATHPALIA)  
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)  
DELHI

*Original*  
28/10/2020